

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 1995-96

(4) Statement (Hindi and English versions) showing reasons for delay in the laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1772/97]

Annual Report of the JNU, New Delhi for 1995-96 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA)

I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1995-96.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1773/97]

(3) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University (Volume I and II) for the year 1995-96, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1774/97]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1994-95 together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-1775/97]

(7) A copy of the Notification No. G.S.R. 439 (Hindi and English versions) published in Gazette of India dated the 12th October, 1996 containing Ordinance on Research Degree Programmes made by the Board of Management of the Indira Gandhi National Open University, under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985.

[Placed in Library. See No. LT-1776/97]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme, Maharashtra, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme, Maharashtra, for the year 1995-96.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-1777/97]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi for the year 1994-95.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1994-95.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-1778/97]

Notifications under Companies Act, 1956

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi

[Shri M.P. Veerendra Kumar]

and English versions) under sub-section (3) of section 642 of the Companies Act, 1956 :

- (i) The Companies (Central Government's) General Rules and Forms (Amendment) Rules, 1997 published in Notification No. G.S.R. 97(E) in Gazette of India dated the 28th February, 1997.
- (ii) The Companies (Central Government) Central Rules and Forms, (second amendment) Rules, 1997 published in Notification No. G.S.R. 126(E) in Gazette of India dated the 1st March, 1997.

[Placed in Library. See No. LT-1779/97]

- (2) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises of Salt Act, 1944 :

G.S.R. 110(E) to G.S.R. 125(E) published in Gazette of India dated the 1st March, 1997 together with explanatory memorandum regarding Central Excise Duty changes and exemption in context of the Budget proposals pertaining to Indirect Taxes announced by the Finance Minister in Lok Sabha on the 28th February, 1997.

[Placed in Library. See No. LT-1780/97]

- (3) A copy each of the following Notification (Hindi and English versions) under Section 159 of the Customs Act, 1962 :

- (i) G.S.R. 98(E) to G.S.R. 109(E) published in Gazette of India dated of 1st March, 1997 together with an explanatory memorandum regarding customs duty changes and exemption in context of the Budget proposals pertaining to Indirect Taxes announced by the Finance Minister in Lok Sabha on the 28th February, 1997.

- (ii) G.S.R. 138(E) published in Gazette of India dated the 6th March, 1997 together with an explanatory memorandum making certain amendments in Notification No. 104/95-Cus., dated the 30th May, 1995.

[Placed in Library. See No. LT-1781/97]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Statement regarding Review by the Government of the working of the National Insurance Company Limited, Calcutta, for the year 1995-96.
- (ii) Annual Report of the National Insurance Company Limited Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1782/97]

- (b) (i) Statement regarding Review by the Government of the working of the United India Insurance Company Limited, Madras, for the year 1995-96.

- (ii) Annual Report of the United India Insurance Company Limited, Madras, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1783/97]

- (c) (i) Statement regarding Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1784/97]

- (d) (i) Statement regarding Review by the Government of the working of the New India Assurance Company Limited, Bombay, for the year 1995-96.

- (ii) Annual Report of the New India Assurance Company Limited, Bombay, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1785/97]

- (e) (i) Statement regarding Review by the Government of the working of the General Insurance Corporation of India, Bombay, for the year 1995-96.
- (ii) Annual Report of the General Insurance Corporation of India, Bombay, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Five Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-1786/97]

12.03½ hrs.

MESSAGES FROM RAJYA SABHA
AND

BILL AS PASSED BY RAJYA SABHA—*Laid*

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary- General of Rajya Sabha :

- (i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th March, 1997 agreed without any amendment of the Telecom Regulatory Authority of India Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 18th March, 1997."
- (ii) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Aquaculture Authority Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 29th March, 1997."

2 Sir, I lay on the Table the Aquaculture Authority Bill, 1997, as passed by Rajya Sabha on the 20th March, 1997.

12.04 hrs.

STANDING COMMITTEE ON COMMUNICATIONS
Ninth Report

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Chairman, Sir, I beg to present the Ninth Report (Hindi and English versions) of the Standing Committee on Communications on Selection of Multi Access Relay Radio (MARR) Technology relating to Department of Telecommunications.

12.04½ hrs.

STANDING COMMITTEE OF FOOD, CIVIL
SUPPLIES AND PUBLIC DISTRIBUTION
Third and Fourth Reports and Minutes

[English]

SHRI RAGHUNANDAN LAL BHATIA (Amritsar) : I beg to present the following Reports and Minutes (English and Hindi versions) of the Standing Committee on Food, Civil Supplies and Public Distribution :

1. Third Report on Action Taken by Government on the recommendations contained in their First Report on Demands for Grants (1996-97) of Ministry of Food and the Minutes of sitting of the Committee relating thereto.
2. Fourth Report on Action taken by Government on the recommendations contained in their Second Report on Demands for Grants (1996-97) of Ministry of Civil Supplies, Consumer Affairs and Public Distribution and the Minutes and the sitting of the Committee relating thereto.

12.05 hrs.

STATEMENT BY MINISTER
Mandatory Carriage of Airborne Collision Avoidance
System (ACAS) on Aeroplanes

[English]

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Mr. Chairman Sir, hon. Members are aware